

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 1945/2023 In C.P. (IB)/3457(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

NAME OF THE PARTIES: ARUN KAPOOR
IN THE MATTER OF
Trig Detective Pvt Ltd
V/s
Goregeous Skin Pvt Ltd

Section: 9, 54(1) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1945/2023:- Adv. Prathamesh M. Nirke i/b Adv. Amit Tungare appeared for the Applicant. Pursuant to order dated 02.02.2024, the hard copies of Form-H are tendered across the bar today. The same is taken on record. List the matter on **11.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

19.04.2024
Sushil

Sd/-

LAKSHMI GURUNG
Member (Judicial)